

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.2234 of 2012

(Arising out of Order-In-Original No.04/Commissioner/Noida/2012-13 dated 30.04.2012 passed by Commissioner of Customs, Central Excise & Service Tax, Noida)

Mr. Mukul Mehndiratta, Manager

.....Appellant

VERSUS

Commissioner of Central Excise, Noida

....Respondent

APPEARANCE:

Shri Atul Gupta & Shri Prakhar Shukla, Advocates for the Appellant
Shri S.T. Khairnar, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 07.01.2023
DATE OF DECISION : 07.01.2023

Appeal is allowed. For order, see order of date in
Excise Appeal No.2233 of 2012.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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